

**DIVISION BENCH**

**O-133**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/37(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> July, 2021, 10:30 A.M**

Name of the Company	SHAKUNTALA ESTATES PRIVATE LIMITED		
Under Section	Sec. 230-232, Sec 234		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Jitendra Patnaik, Advocate ] For applicants.

**ORDER**

1. Ld. Counsel for the applicant present.
2. At the request of the Ld. Counsel appearing for the applicants, list this matter on 12/08/2021.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.